NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 8
IA 1471/2024
In
C.P. (IB)/59(MB)2020

CORAM:
SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **03.04.2024**

NAME OF THE PARTIES: PRADEEP DEVICHAND AGARWAL
VS
DREANS CONSTRUCTIION PUNE PRIVATE LIMITED

Section 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. None present.
2. This Application is filed by the Resolution Professional u/s 60(5) of the Code r/w Rule 11 of NCLT Rules, 2016 R/W Regulation 34 of The Insolvency |and Bankrupted Board of India (Liquidation Regulation), 2016, for submitting asset memorandum report on record. The report is taken on record.
3. In view of above, the I.A. 1505/2024 is allowed and disposed of.

Sd/- Sd/-

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**
/NP/